

APPENDIX-27

Uniform nomenclature of cases

(A) CIVIL PROCEEDING

I. ORDINARY CIVIL PROCEEDINGS

(SUBORDINATE COURTS OR HIGH COURT (APPELLATE SIDE))

<u>Abbreviation</u>	<u>Nature of Proceeding</u>
01. CS	Civil Suit
	<u>First Appeal</u>
02. RFA	First Appeal from Judgment & Decree in Suit
03. CO	Cross Objection in First Appeal
04. FAO	First Appeal from Orders
	<u>Second Appeal</u>
05. RSA	Second Appeal from Judgment & Decree
06. SAO	Appeal from Appellate Order
07. LPA/Sp.A	Letters Patent Appeal or Special Appeal Before Division Bench against a judgment in civil proceeding
08. CRP	Revision Petition
09. Review Pet.	Review Petition
10. C.Ref.	Reference
11. Ex.P.	Execution Petition
12. Ex.FA.	Execution First Appeal
13. Ex.SA	Execution Second Appeal
14. IA	Interlocutory Applications in Pending Suits/Appeals
15. CM Appl.	Miscellaneous Applications, e.g. Leave to Sue as indigent person, restoration
16. Tr.P.(C)	Transfer Petition under Section 24 C.P.C.

II. OTHER CIVIL PROCEEDINGS

17. WP(C)	Writ Petition under 226 and 227 of the Constitution
18. WA	Appeal before Division Bench against judgment or order of Single Judge in a writ petition.
19. SCLP	Petition for Leave to Appeal to Supreme Court.

Proceedings under Companies Act

20. Co.Pet.	Original Petition
21. Co.Appl.	Application in Pending Proceeding.
22. Co.Case	Matters transferred under Section 446(3)
23. Co.App.	Appeals against Judgment/Orders in Company Petitions.
24. Bkg.P.	Proceedings under Banking Regulation Act.

Matrimonial Cases

25. Mat. Cas	Suits/petitions
26. Mat. Ref.	References
27. Mat. App.	Appeals
28. RP(FAM.CT)	Revision under Section 19 of the Family Courts Act.

Testamentary and Intestate Cases

29. Test. Cas.	Testamentary Cases eg. Probate or Letters of Administration etc.
30. Intest. Cas	Intestate cases, e.g., Succession Certificates, etc.
31. Gua.P.	Petitions under Guardianship and Wards Act.

Land Acquisition Act

32. LA. Ref.	Reference
33. LA. App.	Appeals

Rent Control Matters

34. PCE	Principal Suit/Petition
35. RCPA	First Appeal
36. RCSA	Second Appeal
37. RECRev.	Revision

38. MAC Motor Accident Claims
 39. MACApp. Motor Accident Appeal
 40. El.Pet. Election Petitions
 41. El.App. Appeals from judgments in Election Petition

Proceeding under Insolvency Act

42. IP(M) Main Petition
 43. IP (Appl.) Application submitted after adjudication
 44. Arb.P. Petition under Indian Arbitration Act
 45. Arb. A. Appeals under Indian Arbitration Act
 46. Insurance Ref. Reference under Insurance Act.
 47. Insurance App. Appeals under Insurance Act.
 48. Cont.Cas(C) Contempt of Court Cases relating to Civil Contempt.
 49. Cont.App.(C) Appeals against orders in Civil Contempt matters.
 50. MFA (Name of Act) First Appeal against judgments in Special jurisdiction cases.
 51. MSA Second Appeal from judgments in miscellaneous cases.
 52. SP.JC(Name of Act) Special jurisdiction cases assigned to High Courts e.g. Trust Act, Patents Act etc.

III. TAXATION MATTERS

53. ITR Reference under Section 256(1)
 54. ITA Application under Section 256(2)

Gift Tax Act/Wealth Tax Act/Estate Duty Act

55. GTR/WTR/EDR Reference to High Court
 56. GTA/WTA/EDA Application for direction to make a reference

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57. Cus.Ref. Reference under Customs Act.
 58. CE.Ref. Reference under Central Excise Act.

Sales Tax Act

59. ST.Ref. Reference
 60. ST.Appl. Application for direction to make a reference
 61. ST.Rev. Revision.

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62. OTR Other Tax Reference cases
 63. OTC Other Tax Cases
 64. OT. Appl. Other Tax Application

IV. CIVIL ORIGINAL JURISDICTION OF THE HIGH COURTS

65. CS (OS) Civil Suits
 66. FA(OS) First Appeal for judgments in Original Suits.
 67. Ex.Appl.(OS) Execution Application
 68. M.S.(S.J.C.S. and so on) Miscellaneous Summons etc. Summons for judgments, Chamber, Summons etc.
 69. N.M. Notice of Motion
 70. Adml.S. Admiralty Suits

B. CRIMINAL PROCEEDINGS

71. CrI.Tr. Original Trial
 72. CrI.A. Appeal against Judgment/Sentence
 73. Death Sentence Ref. Confirmation case under Section 336 Cr.P.C.
 74. CrI.Rev.P. Revision
 75. CrI.Ref. Reference.
 76. CRL.PETN. Other Criminal Misc. Cases under Section 482 Cr.P.C.
 77. Bail Appln. Bail Application
 78. CrI.M. Appl. Other Miscellaneous Application
 79. W.P.(CrI.) Petition under Article 226 for Writ and Habeas Corpus and other relief
 80. Cont. Cas.(CrI.) Proceedings relating to Criminal Contempt

81. Cont.App.(Crl.) Appeals against Orders in Criminal Contempt matters.
82. Crl.L.P. Application for Leave to Appeal under Section 378 Cr.P.C. or under the relevant corresponding proceeding.
83. Tr.P.(Crl.) Transfer Petition for transfer a Criminal Proceeding
84. CAVT. Caveat.
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